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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. NO. 607/95

New Delhi, this the 15th day of September, 1995

Hon'ble Shri N.V. Krishnan, Acting Chairman

Hon'ble Mrs. Lakshmi Swaminathan, Member (Judicial)

Shri Kuldip Kumar,
s/o Shri D.R. Kaundal,
WZ-990-B, Palam Colony,
Sadh Nagar, Gali No. 16 A,
New Delhi.

... Applicant

By Advocate: Shri Ashish Kalia

Vs.

Union of India,
through

1. The Director General of Health Services,
Nirman Bhawan,
New Delhi.

2. The Medical Superintendent,
Dr. R.M. Lohia Hospital,
New Delhi.

... Respondents

By Advocate: None

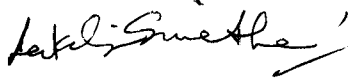
O R D E R (ORAL)

Hon'ble Shri N.V. Krishnan, Acting Chairman

The learned counsel for the applicant submits that the applicant intends to file a petition seeking ^{at of the Tribunal} review of the order/which is dated 8.2.93 and therefore he requests for permission to withdraw this O.A. at present with liberty to agitate the matter, if so advised.

In the circumstances, the permission is granted.

The O.A. is dismissed as withdrawn.


(LAKSHMI SWAMINATHAN)
MEMBER (J)


15/9/95
(N.V. KRISHNAN)
Acting Chairman

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